

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 359 OF 2018 &
IA NO. 1451 OF 2018**

Dated: 4th September, 2019

In the matter of:

Uttarakhand Power Corp. Ltd.

Versus

Uttarakhand Electricity Regulatory Commission &Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **20.11.2019.**

Court Master/PS

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